

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: March 31, 2016

No. 367 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Ramesh Chandra-I** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 01.01.2006 to 31.5.2007 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016.

No. 368 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Niwas Prasad** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 18.01.2011 to 31.08.2011 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016.

No. 369 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **K.M.L. Srivastava** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 05.09.2011 to 28.02.2013 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016 and thereafter against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

No. 370 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Syed Hasan** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 01.06.2008 to 31.12.2012 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016.

No. 371 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Jai Prakash Singh-I** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 01.01.2012 to 31.03.2013 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016 and thereafter against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

No. 372 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Shambhu Saran Gupta** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 17.04.2012 to 30.04.2013 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016 and thereafter against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

No. 373 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Chintamani Tiwari** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 01.01.2013 to 31.05.2013 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016 and thereafter against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

No. 374 / JR(S)/2016

In exercise of the powers conferred by Rule 27-A of U.P. Higher Judicial Service Rules, 1975 (as amended) and all other powers enabling in this behalf, the High Court is pleased to grant, Sri **Jai Prakash Narain-I** officer of U.P. Higher Judicial Service, Super Time Pay Scale of Rs. 70290-1540-76450/- read with G.O. No. 793/ II-4-2010-45(12)/ 91 T.C., VI dated 30.4.2010 and No. 1122/ II- -4-2011-45(12)/ 91 T.C.-6 dated 18.5.2011, for the period w.e.f. 14.04.2000 to 31.05.2004 on creation of one supernumerary post in terms of G.O. No. 1702/II-4-2015-22(14)/ 2009 dated 10.03.2016 and thereafter against the vacancy caused by in terms of G.O. Dated 18.5.2011 read with G.O.dated 4.8.2013.

BY ORDER OF THE COURT,

Sd/-

**(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 141 / JR (S)/ 2014, Dated: Allahabad: March 31, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
- 8.

a)	Sri Jai Prakash Narain-I, J-Block, South City, Rae-bareli Road, Lucknow.
b)	Sri Ramesh Chandra-I, 132, Marashipuram, Amara Ujala Press ke Paas, Agra.
c)	Sri Shambhu Saran Gupta, 260, Humayunpur Uttari, Digvijay Nagar, Gorakhpur-273002

d)	Sri Chintamani Tiwari, B-7, Dev Nagar Awas Colony (Lilapur Road) Jhansi, Allahabad-2110019
e)	Sri Niwas Prasad, Village -Pasra, P.O. Bhainsahi Bazar, Kushinagar
f)	Sri K.M.L. Srivastava, House No. 57, Mayur Residency (near Kukrail Picnic Spot), Faridnagar, Lucknow.
g)	Sri Syed Hasan, House No. 129, Garhi Chaudhary, Bareilly.
h)	Sri Jai Prakash Singh-I, 533 Manas Enclave (Near Indira Nagar Picnic Spot), Lucknow.

9. The Senior Registrar (Judicial) High Court, Allahabad.
10. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(I), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Confidential-B Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)